



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
 PUBLISHED BY AUTHORITY

വാല്യം 6	തിരുവനന്തപുരം, ചൊവ്വ	2017 മേയ് 2 2nd May 2017	നമ്പർ
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PART III Stores Purchase

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ ആർ-1274/2017. 2017 ഏപ്രിൽ 7.

പറമ്പിക്കുളം ഡെപ്യൂട്ടി ഡയറക്ടറുടെ കാര്യാലയത്തിലേക്ക് 5 HP സോളാർ പമ്പിംഗ് സിസ്റ്റം സ്ഥാപിക്കുന്നതിന് അംഗീകൃത വിതരണക്കാർ/അറിയപ്പെടുന്ന നിർമ്മാണക്കാരിൽ നിന്നും മത്സരസ്വഭാവമുള്ള സീൽവെച്ച ദർഘാസുകൾ (രണ്ട് കവർ സിസ്റ്റം-ടെക്നിക്കൽ & ഫിനാൻഷ്യൽ സിസ്റ്റം) ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—2/2017-18.

അടങ്കൽ തുക—` 4,95,000.

നിരതദ്രവ്യം—` 5,000.

ദർഘാസ് പ്രമാണത്തിന്റെ വില—` 400+വാറ്റ്.

ദർഘാസ് പ്രമാണങ്ങളും സ്പെസിഫിക്കേഷനും മറ്റ് വിശദാംശങ്ങളും താഴെ ഒപ്പുവച്ച ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽനിന്നും 8-5-2017 ഉച്ചയ്ക്ക് 1 മണിവരെ ദർഘാസ് പ്രമാണത്തിന്റെ വില രൊക്കം പണമായോ മണിയോർഡറായോ അടച്ച് (മടക്കിക്കൊടുക്കുന്നതല്ല) രേഖാമൂലം അപേക്ഷിച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസുകൾ 10-5-2017, 4 മണിക്ക് താഴെ ഒപ്പുവച്ച ഉദ്യോഗസ്ഥന്റെ

കാര്യാലയത്തിൽ വച്ച് ഹാജരുള്ള അംഗീകൃത ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. നിശ്ചിത ദിവസം ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് നടക്കാതിരുന്നാൽ, അടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സ്ഥലത്തും സമയത്തും വീണ്ടും ദർഘാസ് നടക്കുന്നതായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് 10-5-2017-ന് നടക്കാതെ വന്നാൽ 15-5-2017-ന് നടക്കുന്നതായിരിക്കും. ദർഘാസിനൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ ഒപ്പുവച്ച ഒരു പ്രാഥമിക ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. അപൂർണ്ണവും നിശ്ചിത സമയത്ത് ലഭിക്കാത്തതുമായ ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റേഷനറി വകുപ്പിലും വനം വകുപ്പിലും നിലവിലുള്ള ലേല/ദർഘാസ് വ്യവസ്ഥകൾ ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

നിബന്ധനകൾ

1. ദർഘാസ് തുക എല്ലാ വിധ നികുതികളും കൺവെൻഷനും ഉൾപ്പെടെയായിരിക്കണം.
2. ഓരോ ഘട്ടത്തിലേയും പണികളുടെ തുക നൽകുന്നതിന് ടി ഘട്ടത്തിലുള്ള ജോലികൾ പൂർണ്ണമായും പ്രവർത്തനക്ഷമമാണ് എന്ന സർട്ടിഫിക്കറ്റ് നൽകിയാൽ മാത്രമേ ടി ഘട്ടത്തിലേക്കുള്ള തുക ചെക്ക് പ്രകാരം നൽകുകയുള്ളൂ.

No. R-1274/2017.

7th April 2017.

Competitive tenders in sealed envelopes in two bid system, viz. Technical bid and Financial bid are invited for the purchase of 5 HP solar pumping system for Parambikulam Tiger Reserve from the reputed manufactures/authorized suppliers to the Office of Deputy Director, Parambikulam Tiger Reserve.

Tender Number—2/2017-18.

PAC—` 4,95,000.

EMD—` 5,000.

Cost of tender form—` 400+VAT.

The tender form and other particulars and detailed specifications of items to be supplied can be had from the office of the undersigned on 8-5-2017 (upto 1 p.m.) on application in writing on payment of the value of the tender form (Not refundable) either in cash or by Money Order. The tender will be opened by the undersigned at 4 p. m. on 10-5-2017 on the same day in the presence of tenderers/authorized representatives who are present at that time. In the event of the day specified for tender receipt and opening being declared as holiday for the purchasers office, the next working day will be the day for submission of the tender and opening at the time prescribed. If the tender could not be held on 10-5-2017, it will be held on 15-5-2017. The tenderers have to submit a preliminary agreement on Kerala Stamp Paper worth ` 200 along with the tender. Late and defective tenders will not be accepted. All other conditions prevailing in the Kerala Store Purchase Department and Kerala Forest Department are applicable to this tender also.

The undersigned reserve the right to cancel the tenders in unavoidable circumstances without stating any reason thereof. The tender without agreement and EMD will be rejected.

TENDER SCHEDULE

1. Advance payments conditions will not be considered.
2. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
3. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
4. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
5. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Deputy Director, Parambikulam Tiger Reserve or by cash.

6. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
7. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
8. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
9. Belated tenders will not be considered under any circumstances.
10. Tenders should bear the signature and full postal address of the tenderers and witnesses wherever necessary.
11. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
12. Specifications of the items are given in the list.
13. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirement in the tender notification.
14. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
15. More details can be had from this office on working hours.

CONDITIONS

1. Quoted rates should be inclusive of all taxes, conveyances etc.
2. Payment will be made by cheques after the successful completion of all stages of work against which stage payments are to be made before certification of stage completion.

List of Items

Name of Work with quantity—Purchase of 5HP Solar Pumping system (Including Tax)—1 Set.

Specification:

- (1) Solar PV module 250Wp × 20 Nos. with 25 years performance warranty.
- (2) 10 amps Solar pump controller with MPPT, Dry run production, Over load production.
- (3) Hot dip galvanized module mounting structure (with 15 years corrosion free warranty) with lighting arrestor and earthing.

Office of the Deputy Director,
Parambikulam Tiger Reserve,
Parambikulam.

(Sd.)
Deputy Director.

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി2-7556/2016/ഡി.സി.റ്റി. 2017 ഏപ്രിൽ 7.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2016-17 വർഷം ഒറൽ പത്തോളജി വകുപ്പിലേക്ക് “ഫ്ലൂറസെന്റ് മൈക്രോസ്കോപ്പ്” വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. താൽപ്പര്യമുള്ള ടെണ്ടർമാർ ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും പ്രത്യേകം കവറുകളിൽ മുദ്രണം ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. ടെക്നിക്കൽ ബിഡ് ഉൾക്കൊള്ളിച്ച കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 34/2016-17 ടെക്നിക്കൽ ബിഡ്” എന്നും ഫിനാൻഷ്യൽ ബിഡ് ഉൾക്കൊള്ളുന്ന കവറിന് പുറത്ത് “ടെണ്ടർ നമ്പർ 34/2016-17 ഫിനാൻഷ്യൽ ബിഡ്” എന്നും എഴുതി ചേർക്കേണ്ടതാണ്. ടെക്നിക്കൽ ബിഡിന്റെയും ഫിനാൻഷ്യൽ ബിഡിന്റെയും കവറുകൾ ഒരു കവറിലാക്കി കവറിനുപുറത്ത് ടെണ്ടർ നമ്പർ 34/2016-17 ഫ്ലൂറസെന്റ് മൈക്രോസ്കോപ്പ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതുമാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ടെക്നിക്കൽ ബിഡ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

- ദർഘാസ് നമ്പർ—34/2016-17.
- ഏകദേശ വില—` 4,00,000.
- നിരതദ്രവ്യം—1%.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
 - അസ്സൽ—` 900.
 - പകർപ്പ്—` 450.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—25-5-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-5-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-5-2017, ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം

വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 19-4-2017, 3 മണി ആയിരിക്കും.

No. C2/7556/2016/DCT. 7th April 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Fluorescent Microscope” for Oral Pathology Department of Government Dental College, Thiruvananthapuram for the year 2016-17. Interested tenderers may submit separate “Technical Bid” in one sealed envelope superscribing “Tender No. 34/2016-17 Technical Bid” and separate “Financial Bid” in another sealed cover superscribing “Tender No. 34/2016-17 Financial Bid”. Both cover should be inserted in one cover duly sealed and should bear the superscription Tender No. 34/2016-17 for the supply of Fluorescent Microscope and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

Late tenders will not be accepted. The Technical Bid will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time. The Financial Bid will be opened after the date of opening of Technical Bid under intimation to the tenderers whose Technical Bid found to be acceptable and the date of opening of Financial Bid will be intimated through e-mail, fax and by Telephone. No communication will be sent to tenderers whose Technical Bid seemed to be not acceptable.

- Tender No.—34/2016-17.
- Approximate Cost—` 4,00,000.
- E. M. D.—1%.
- Cost of tender form:
 - Original—` 900.
 - Duplicate—` 450.

Last date and time of sale of tender form—25-5-2017, 3 p. m.

Last date and time of receipt of tender form—26-5-2017, 3 p. m.

Date and time of opening of tender—29-5-2017, 12 Noon.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash

remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 19-4-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will form part of this tender notice.

Govt. Dental College,
Thiruvananthapuram.

(Sd.)
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി2-1705/2017.

2017 ഏപ്രിൽ 6.

ആലപ്പുഴ സംസ്ഥാന ജലഗതാഗത വകുപ്പിലേക്ക് താഴെ പറയുന്ന ജോലി ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/സി2/2017-18.

ചെയ്യേണ്ട ജോലി—ഹൈഡ്രോളിക് സ്റ്റിയറിംഗ് പമ്പ് റീ കണ്ടീഷനിംഗ്

അടങ്കൽ തുക—` 1,44,000.

നിരതദ്രവ്യം—` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 420 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—3-5-2017, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—3-5-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—3-5-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്,
ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.